

THE SECOND SCHEDULE

(See section 476)

FORM No. 12

BOND TO KEEP THE PEACE

(See sections 106 and 107)

WHEREAS I, _____ (*name*), inhabitant of _____ (*place*),
have been called upon to enter into a bond to keep the peace for the term of _____ or until
the completion of the inquiry in the matter of _____ now pending in the Court
of _____, I hereby bind myself not to commit a breach of the peace, or do any act
that may probably occasion a breach of the peace, during the said term or until the completion of the said
inquiry and, in case of my making default therein, I hereby bind myself to forfeit, to Government, the sum
of rupees _____

Dated, this _____ day of _____, 19____.

(*Signature*)
